## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	For compliance of Office objections	244(1)	M. Krishna @ Mari-shamappa

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
D.R.Shrella	Mr. M. Krishma	Allenh
990147527	7	

## ORDER

PCS for petitioner is present. He informed the Tribunal that petition is maintainable under Section 244(1)(a) of Companies Act, 2013 as petitioner represents 1/10<sup>th</sup> of the total shareholders of the company and therefore no waiver is required. For filing affidavit of the petitioner list it on 15/09/2017.

MEMBER(J)

MEMBER(T)